GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4379 ANSWERED ON:21.12.2011 LIFTING OF BAN BY NSG Thakur Shri Anurag Singh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Nuclear Suppliers Group (NSG) has lifted all bans imposed on India;
- (b) if so, the details thereof; and
- (c) the country's stand with respect to Non-Proliferation Treaty (NPT) and Comprehensive Test ban Treaty (CTBT)?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) & (b) On 6 September 2008, Nuclear Suppliers Group (NSG) had issued a statement on civil nuclear cooperation with India which gives special exemption to India from the NSG guidelines. This decision is the basis of our international civil nuclear cooperation.
- (c) India has a longstanding and consistent position on the NPT. India is not a party to the NPT and there is no question of India joining NPT as a non-nuclear weapon state. India is not a party to the CTBT.